



Devoted To The Nation

Regd. No. S/00895/NE

NRI Aayog Regd. No. DL/2015/0092024

NITYA FOUNDATION

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To

Date: 3/11/19

The Chairman,
Telecom Regulatory Authority of India,
MahanagerDeersancharBhawan Next to ZakirHussain College, Jawaharlal Nehru Marg,
New Delhi: 110 002

Sub: Comments on TRAI's Review of Interconnection Usage Charge

Dear Sir

We would like to remind you that since 2011, your esteemed organisation always affirmed its stance that the IUC charges should be brought down to Zero and subsequently your office has notified in September, 2017 that IUC for mobile calls will be ZERO from 1st January 2020 and the country will move to Bill and Keep policy.

In this background the recent consultation paper has created Regulatory uncertainty and even the operators who were charging zero IUC charge have started charging 6 paise per minute for all off-net mobile voice calls from the consumers. The arguments given by the old operators that IUC charge has link with consumers payment is false and wrong. The services of Jio customers have gone up significantly.

In view of the above, we request you that the IUC charge will be done away with as per the current regulation and that this temporary charge will come to an end by 31st December 2019 and consumers will not have to pay this charge thereafter. The Bill and Keep policy may be the suitable option for the government w.e.f 1st January, 2020.

With regards

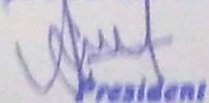
Yours faithfully

Cc

Shri Ravi Shankar Prasad, Hon'ble Minister, Ministry of Communications & IT, Department of Telecommunications, 20, Sanchar Bhawan, Ashoka Road, New Delhi-110001

Shri (Dr) P K Mishra, Principal Secretary to the Prime Minister, Government of India, South Block, (Rajpath), Raisina Hills, New Delhi-110011

For Nitya Foundation


President